

**FIR No. 125/2018**  
**PS: Chandni Mahal**  
**State Vs. Sadiq**  
**U/s 304B/306/498A/34 IPC**

24.07.2020


Fresh application received.

Present: None.

This is an application for grant of interim bail filed on behalf of accused Sadiq in case FIR No.125/2018.

Ld. Presiding Officer has been nominated to attend Orientation Programme on Law, Technology and Development on 24.07.2020 and 25.07.2020 through video conferencing.

As per directions, for consideration, put up on **28.07.2020**.

  
(Ahlmad)  
24.07.2020

**FIR No. 27/2019**

**PS: Wazirabad**

**State Vs. Vijay @ Sunil @ Munna**

**U/s 15/61/85 NDPS Act**

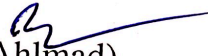
24.07.2020

Present: None.

This is an application for grant of regular bail filed on behalf of accused Vijay @ Sunil @ Munna in case FIR No. 27/2019.

Ld. Presiding Officer has been nominated to attend Orientation Programme on Law, Technology and Development on 24.07.2020 and 25.07.2020 through video conferencing.

As per directions, for consideration, put up on **28.07.2020**.

  
(Ahlmad)  
24.07.2020

**FIR No. 43/2018**  
**PS: Sadar Bazar**  
**State Vs. Ravi Kohli**  
**U/s 302/34 IPC**

24.07.2020


Fresh application received.

Present: None.

This is third application under Section 439 CrPC for grant of interim bail of 45 days filed on behalf of accused Ravi Kohli in case FIR No.43/2018.

Ld. Presiding Officer has been nominated to attend Orientation Programme on Law, Technology and Development on 24.07.2020 and 25.07.2020 through video conferencing.

As per directions, for consideration, put up on **28.07.2020**.

  
(Ahlmad)  
24.07.2020

**FIR No.86/2018**

**PS: Crime Branch**

**State Vs. Pramod Kumar etc.**

**U/s 20 NDPS Act**

24.07.2020


Fresh application received.

Present: None.

This is an application under Section 439 CrPC for grant of interim bail filed on behalf of accused Pramod Kumar in case FIR No.86/2018.

Ld. Presiding Officer has been nominated to attend Orientation Programme on Law, Technology and Development on 24.07.2020 and 25.07.2020 through video conferencing.

As per directions, for consideration, put up on **28.07.2020**.

  
(Ahlmad)  
24.07.2020

**FIR No. 468/2018**  
**PS: Burari**  
**State Vs. Kanhiya**  
**U/s 302/207/323 IPC**

24.07.2020


Fresh application received.

Present: None.

This is an application for grant of bail filed on behalf of accused Kanhiya in case FIR No.468/2018.

Ld. Presiding Officer has been nominated to attend Orientation Programme on Law, Technology and Development on 24.07.2020 and 25.07.2020 through video conferencing.

As per directions, for consideration, put up on **28.07.2020**.

  
(Ahlmad)  
24.07.2020



**FIR No. 214/2014**  
**PS: Crime Branch**  
**State Vs. Gulshan etc.**  
**U/s 20/29 NDPS Act**

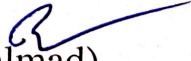
24.07.2020

Present: None.

This is an application under Section 439 CrPC for grant of regular bail on behalf of the accused-applicant Gulshan Kumar in case FIR No. 214/2014.

Ld. Presiding Officer has been nominated to attend Orientation Programme on Law, Technology and Development on 24.07.2020 and 25.07.2020 through video conferencing.

As per directions, for consideration, put up on **28.07.2020**.

  
(Ahlmad)

24.07.2020